

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00064 /2016

IN

ORIGINAL APPLICATION NO.742/2015

DATED THIS THE 28th DAY OF FEBRUARY 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

1.Union of India

Represented by Secretary,
Department of Post,
Dak Bhavan,
New Delhi 110 001.

2.Chief Post Master General,
Karnataka Circle,
Bengaluru 560 001.

3.Senior Superintendent of Post Offices,
Bangalore West Division,
Bengaluru 560 001.

..Respondents/ Review Applicants

(By Shri.Gajendra Vasu, Sr. Panel Counsel)

vs.

K. Suresh,
Aged about 62 years,
S/o. Late A.V. Krishnamurthy Rao,
Retired Postal Assistant,
At: Malleshwaram Post,
Bangalore # 560 003.

Residing at:
No. 27, 1st Main,
Vijayalakshmi Layout,
Horamavu P.O.,
Bangalore -560 043.

...Applicant/Respondent in RA

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri.Gajendra Vasu, learned counsel submits that this is a similar matter to RA.62/2016 and which by the junction of the Hon'ble High Court of Karnataka have attained a finality. In fact the principle of this has been taken before the Hon'ble Apex Court also and have attained finality there also. Just because a Review application has been filed in other High Court the jurisdiction will not newly arise for us to consider this matter. No merit in the RA. Review application is dismissed. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.

